

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 250 of 2015

Dated: 22nd February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Jaigad Power Transco Ltd.

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **30th March, 2016.**

Court Master

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